## Central Administrative Tribunal Principal Bench, New Delhi

CP No. 466/2018 in OA No. 1284/2018

New Delhi, this the 18th day of January, 2019

Hon'ble Ms. Nita Chowdhury, Member (A) Hon'ble Mr. S.N. Terdal, Member(J)

Lokpal Singh Negi (Retired Principal) S/o Late Sh. B.S. Negi R/o 131-B, Sunder Apartments PachimVihar, New Delhi. Age – 64 years Group 'A'

Last posting at :-

Officiating Principal Gurunanak Dev Institute of Technology Rohini, Sec-15, Delhi.

Date of retirement - 30.09.2017

...Petitioner

(By Advocate: Mr. Sourabh Ahuja)

## Versus

- 1. Dr. G. Narendra Kumar Principal Secretary/Secretary Directorate of Training and Technical Education GNCT of Delhi, Muni Maya Ram Marg Pitampura, Delhi.
- Mr. Virendra Kumar
   Director
   Directorate of Training and Technical Education
   GNCT of Delhi, Muni Maya Ram Marg
   Pitampura, Delhi.
- Mr. Rajeev Kumar
   Pay and Account Officer
   PAO 25
   GNCT of Delhi, Peeragarhi (DTC Depot), Delhi.
- 4. Dr. A.K. Ahluwalia
  Principal
  Gurunanak Dev Institute of Technology
  GNCT of Delhi, Rohini,
  Sec-15, Delhi.

...Alleged Contemnors/Respondents

(By Advocate : Ms. Harvinder Oberoi)

## **ORDER (ORAL)**

## Ms. Nita Chowdhury:

When the matter is taken up, learned counsel for respondents informs that they have made a last payment of Rs. 2,85,562/- which is the interest calculated by them on the delayed payment. Learned counsel for petitioner may contest the same, if he is so inclined.

2. In view of the substantial compliance of the orders of the Tribunal, notices issued to the respondent are discharged and CP is closed.

(S.N. Terdal) Member (J) (Nita Chowdhury) Member (A)

/anjali/